

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

IA 2145/2020 in C.P.(IB)4461/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **08.07.2024**

NAME OF THE PARTIES: **MINESH PRINTS LTD**

Section 12(2), 45(1), 60(2), 60(5) & 10 of the Insolvency and Bankruptcy
Code, 2016

ORDER

IA 2145/2020 in C.P.(IB)4461/MB/2019

- 1) Mr. Saurabh Gandhi, Ld. Counsel for the Applicant, Mr. Saurabh Pandya, Ld. Counsel for Respondent Nos. 3 & 4 and Advocate Sugyata Choudhary, Ld. Counsel for the Respondent No. 5 are present.
- 2) Ld. Counsel for the Respondent No. 5 has filed Affidavit in Reply and they have tendered the Hard Copy of the same in the open Court, as the same could not be uploaded on the DMS Portal due to technical glitch. The Reply filed by the Respondent No. 5 is taken on record.
- 3) In the meantime, Respondent No. 5 is directed to approach the Registry for their grievance and the Registry shall extend co-operation to resolve the issue of the Respondent No. 5 herein.

- 4) Respondent No. 5 is further directed to serve a copy of their Reply upon the Applicant and also upon the Respondent Nos. 3 and 4, so that they can peruse the same and advance their submissions on the next date of hearing.
- 5) Stand over to 30.07.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare